

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15440/2025 BLAPL/5378/2025	PRAVEEN KUMAR YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /45 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000089/2025
2	D-BLAPL/15184/2025 BLAPL/5379/2025	SAJAN @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NEMALO /62 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000117/2025
3	D-BLAPL/15185/2025 BLAPL/5380/2025	REHMAT ALI @ KHAN @ REHMAT ALI KHAN VS STATE OF ODISHA	SANJIT MISHRA VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000362/2024
4	D-BLAPL/15344/2025 BLAPL/5381/2025	DEBASAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /11 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) ST/0000035/2025
5	D-BLAPL/15248/2025 BLAPL/5382/2025	DULLABHA HANTAL @ TIMURU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /56 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000064/2021
6	D-BLAPL/15256/2025 BLAPL/5383/2025	DHOBA @ DHRUBA CHARAN BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /126 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000377/2025
7	D-BLAPL/15254/2025 BLAPL/5384/2025	PANKAJ KUMAR BISWAKARMA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /95 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000141/2025
8	D-BLAPL/13369/2025 BLAPL/5385/2025	SUSHILA PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /43 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000005/2025
9	D-BLAPL/15538/2025 BLAPL/5386/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SAHID NAGAR P.S. /136 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000288/2025
10	D-BLAPL/15145/2025 BLAPL/5387/2025	JAGABANDHU @ JAGA BANDHU ADAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000048/2025
11	D-BLAPL/13380/2025 BLAPL/5388/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR TOWN /43 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000005/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/15273/2025 BLAPL/5389/2025	NIKHIL VANHUDAS JADHAB VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /178 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000196/2023
13	D-BLAPL/15262/2025 BLAPL/5390/2025	SIBA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /19 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000013/2025
14	D-BLAPL/15000/2025 BLAPL/5391/2025	TINA @ TRILOCHAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /394 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khandagiri) GR/0000596/2024
15	D-BLAPL/15144/2025 BLAPL/5392/2025	AKSHYA DAS @ AKSHYA KUMAR DAS @ RAJA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MALKANGIRI /80 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000100/2024
16	D-BLAPL/15568/2025 BLAPL/5393/2025	MANGALU MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /85 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000016/2025
17	D-BLAPL/15495/2025 BLAPL/5394/2025	PRASANTA SAHOO @ TUKUNA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOIDA /98 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sundergarh) Spl/0000003/2025
18	D-BLAPL/15574/2025 BLAPL/5395/2025	DEEPAK SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /101 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000019/2025
19	D-BLAPL/15260/2025 BLAPL/5396/2025	JUNESH TURUK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	DASMANTAPUR /105 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000046/2025
20	D-BLAPL/15148/2025 BLAPL/5397/2025	JANAKA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /9 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000020/2025
21	D-BLAPL/15582/2025 BLAPL/5398/2025	ABIMANYU V VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /55 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000024/2025
22	D-BLAPL/15199/2025 BLAPL/5399/2025	DIPANKAR CHAKROBORTY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000011/2025
23	D-BLAPL/14275/2025	BABU NAIK	BIDESHI KUMAR GHADAI	BADAMBADI /41 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5400/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000028/2025
24	D-BLAPL/15521/2025 BLAPL/5401/2025	BIPIN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000010/2025
25	D-BLAPL/15224/2025 BLAPL/5402/2025	BISWARANJAN UTHANSINGH VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	ADVA /26 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000033/2025
26	D-BLAPL/15545/2025 BLAPL/5403/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SAHID NAGAR P.S. /135 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000286/2025
27	D-BLAPL/15296/2025 BLAPL/5404/2025	PRASNA DIGAL @ ADA @ PRASANNA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /89 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000078/2024
28	D-BLAPL/15223/2025 BLAPL/5405/2025	BIKAS @ BIKASH MAHAPATRA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000053/2024
29	D-BLAPL/15699/2025 BLAPL/5406/2025	SHAIKH RAHIM VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000003/2025
30	D-BLAPL/15285/2025 BLAPL/5407/2025	SANJAY SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /135 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000507/2025
31	D-BLAPL/15701/2025 BLAPL/5408/2025	ZAKEER KHAN VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000003/2025
32	D-BLAPL/15272/2025 BLAPL/5409/2025	BHAGABAT KARAN VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000264/2025
33	D-BLAPL/15271/2025 BLAPL/5410/2025	RIKAB SEKH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /14 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000068/2025
34	D-BLAPL/15426/2025 BLAPL/5411/2025	SUBODH CHHATRIA @ KISHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /50 /2024 A.D.J.,SUNDARGARH(Sundargarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/15433/2025 BLAPL/5412/2025	STATE OF ODISHA MANJAY KUMAR NAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	ST/0000116/2024 HEMGIR /373 /2024 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000054/2025
36	D-BLAPL/15232/2025 BLAPL/5413/2025	NINA BIJAYA CHANDAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /135 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000013/2025
37	D-BLAPL/15566/2025 BLAPL/5414/2025	BUTU @ BUTASINGH @ BUTA SINGH NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000226/2025
38	D-BLAPL/15310/2025 BLAPL/5415/2025	JOGENDRA SINGH VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /83 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000386/2025
39	D-BLAPL/15337/2025 BLAPL/5416/2025	BIKRAM SAHU VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
40	D-CMP/21122/2025 CMP/818/2025	PRAFULLA MAHAKUD VS STATE OF ODISHA	DEVI PRASAD DASH VS	// J.M.F.C., BETANATI(Mayurbhanj) IA/0000003/2025
41	D-CMP/21668/2025 CMP/819/2025	BICHITRA MANJARI SWAIN VS SISIR KUMAR MOHAPATRA	KISHORE KUMAR MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR IA/0000001/2025
42	D-CMP/20967/2025 CMP/820/2025	MANOJ KUMAR TRIPATHY VS SRICHARAN BISWAL	SUVASHISH PATTANAİK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CMA/0000093/2022
43	D-CMP/21786/2025 CMP/821/2025	KASHINATH SWAIN VS BENUDHARA PATRA	DURGESH NARAYAN RATH VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) IA/0000001/2025
44	D-CRLA/14984/2025 CRLA/612/2025	ANANATA RAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /156 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000016/2025
45	D-CRLLP/14425/2025 CRLLP/38/2025	LAXMIDHAR MAHARANA VS DILLAR MOHALİK	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000249/2014

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

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46	D-CRLMC/14408/2025 CRLMC/1872/2025	AJMEL SEKH@AJMAIL SK VS STATE OF ODISHA	MANORANJAN DAS VS	DIGAPAHANDI /144 /2017 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000019/2017
47	D-CRLMC/14446/2025 CRLMC/1873/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	PURI SADAR /59 /2024 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000106/2024
48	D-CRLMC/15642/2025 CRLMC/1874/2025	ABHINASH@ABINASH MALIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /159 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006980/2021
49	D-CRLMC/15076/2025 CRLMC/1875/2025	BIBHISAN NAG VS LOKO DRUSTI COLLEGE OF ADVANCE TECHNOLOGY, NUAPADA	SATYA NARAYAN MISHRA 4 VS	// J.M.F.C.,KHARIAR(Nuapada) ICC/0000006/2021
50	D-CRLMP/12641/2025 CRLMP/663/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KONARK /64 /2025 () //
51	D-FAO/20350/2025 FAO/245/2025	RABINDRA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000969/2016
52	D-MACA/21566/2025 MACA/630/2025	SUSAMA BEHERA VS JYOTI NAYAK	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000037/2018
53	D-MACA/21581/2025 MACA/631/2025	SASWATI SENAPATI VS GANGADHARBASEN BEHERA	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000197/2016
54	D-MACA/19264/2025 MACA/632/2025	NATIONAL INSURANCE CO. LTD., CUTTACK VS URMILA BISWAL	SABITA RANJAN PATTNAIK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000173/2018
55	D-MATA/21538/2025 MATA/217/2025	SWARUPA PRAHARAJ VS DEBABRATA MISHRA	PRANAYA SWAIN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000067/2018
56	D-RPFAM/21167/2025 RPFAM/155/2025	LILI DAS VS PARIKHITA PRUSTY	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000205/2019
57	D-RSA/20957/2025	KHIRODA KUMARI DEVI	DEEPALI MAHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/266/2025	VS KEDARNATH KHUNTIA	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000004/2024
58	D-RVWPET/17026/2025 RVWPET/146/2025	STATE OF ODISHA VS RITANJALI ROUL	SASMITA NAYAK,A.S.C VS	// () //
59	D-WA/21178/2025 WA/908/2025	ASWINI KUMAR MOHAPATRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
60	D-WP(C)/21582/2025 WP(C)/15000/2025	LAXMI PANIGRAHI VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// () //
61	D-WP(C)/21585/2025 WP(C)/15001/2025	SANTOSH KUMAR SAHOO VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// () //
62	D-WP(C)/20952/2025 WP(C)/15002/2025	DILESWARI SINGH VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// () //
63	D-WP(C)/21588/2025 WP(C)/15003/2025	SANTOSH KUMAR GOUDA VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// () //
64	D-WP(C)/21353/2025 WP(C)/15004/2025	AZIT KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
65	D-WP(C)/21596/2025 WP(C)/15005/2025	SIMADRI TIRUMALA VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// () //
66	D-WP(C)/21697/2025 WP(C)/15006/2025	BANAMBAR KANDI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //
67	D-WP(C)/21599/2025 WP(C)/15007/2025	A.TIRUPATI RAO VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// () //
68	D-WP(C)/21292/2025 WP(C)/15008/2025	ALOK KUMAR NAIK VS	NETRANANDA BISWAL VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

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69	D-WP(C)/21612/2025 WP(C)/15009/2025	SHRIRAM FINANCE LIMITED T.NAGBHUSAN RAO VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// // 0 //
70	D-WP(C)/21619/2025 WP(C)/15010/2025	MUNAF KHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD .(TPCODL)	SURESH CHANDRA DASH VS	// 0 //
71	D-WP(C)/21372/2025 WP(C)/15011/2025	ANANDA CHANDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
72	D-WP(C)/21414/2025 WP(C)/15012/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
73	D-WP(C)/21604/2025 WP(C)/15013/2025	M/S. SABYASACHI MAHAKUL, DHENKANAL VS EXECUTIVE OFFICER, BHUBAN NAC, DHENKANAL	SUDEEPTA KUMAR SINGH VS	// 0 //
74	D-WP(C)/21425/2025 WP(C)/15014/2025	DR.PRITI PRAGYAN RAY VS STATE OF ODISHA	DR. KANHAYALAL SHARMA VS	// 0 //
75	D-WP(C)/21576/2025 WP(C)/15015/2025	KISHORE CHANDRA BEURA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
76	D-WP(C)/21075/2025 WP(C)/15016/2025	SATRUGHNA BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
77	D-WP(C)/17569/2025 WP(C)/15017/2025	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
78	D-WP(C)/21395/2025 WP(C)/15018/2025	RASANA KHATUN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
79	D-WP(C)/21689/2025 WP(C)/15019/2025	JASIMUDDIN KHAN VS STATE OF ODISHA	RITA SINGH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

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80	D-WP(C)/20920/2025 WP(C)/15020/2025	SHABAR KUMAR ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
81	D-WP(C)/21692/2025 WP(C)/15021/2025	MECON LTD., JHARKHAND VS MAHANADI COALFIELDS LTD., SAMBALPUR	SARADA PRASNNA SARANGI VS	// 0 //
82	D-WP(C)/20982/2025 WP(C)/15022/2025	THE REGIONAL RESEARCH INSTITUTE OF UNANI MEDICINE, BHADRAK VS LAXMAN MOHANTY	RAJESH KUMAR MAHAPATRA VS	// 0 //
83	D-WP(C)/19368/2025 WP(C)/15023/2025	THE B.M, RELIANCE NIPPON LIFE INSURANCE CO.LTD., SUNDERGARH VS SRINIVAS RAO	NITU ROY VS	// 0 //
84	D-WP(C)/20991/2025 WP(C)/15024/2025	UZMA PARWEEN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
85	D-WP(C)/21643/2025 WP(C)/15025/2025	NIRJHAR MARUTA BAISAKH VS BANK OF BARODA, CUTTACK	ALOK KUMAR PANDA VS	// 0 //
86	D-WP(C)/21467/2025 WP(C)/15026/2025	BULI BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
87	D-WP(C)/20884/2025 WP(C)/15027/2025	KSHIROD KUMAR SUTAR VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
88	D-WP(C)/21656/2025 WP(C)/15028/2025	BISIKESAN PRADHAN VS ASST.GENERAL MANAGER, RACPC, SBI, CUTTACK	DR. SIMANCHALLA RANJIT VS	// 0 //
89	D-WP(C)/21641/2025 WP(C)/15029/2025	PRASANTA DHAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
90	D-WP(C)/21029/2025 WP(C)/15030/2025	NATABARA BEHERA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
91	D-WP(C)/21637/2025	MANASMITA DASH	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15031/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/21554/2025 WP(C)/15032/2025	AJAYA KUMAR PATI VS DCB BANK LTD., BBSR	SARADA DASH VS	// 0 //
93	D-WP(C)/21776/2025 WP(C)/15033/2025	SUKADEB JENA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
94	D-WP(C)/21046/2025 WP(C)/15034/2025	PRATAP KUMAR MALLICK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
95	D-WP(C)/21048/2025 WP(C)/15035/2025	HARIHAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
96	D-WP(C)/21664/2025 WP(C)/15036/2025	M/S.JAYSHREE CHEMICALS LTD, KOLKATA VS STATE OF ODISHA	BIJOY KRUSHNA MOHANTY VS	// 0 //
97	D-WP(C)/21760/2025 WP(C)/15037/2025	M/S DHARITRI TRADING AGENCY, KOLKATA VS REGIONAL MANAGER, UNION BANK OF INDIA, BALASORE	MITALEE JESTHI VS	// 0 //
98	D-WP(C)/21431/2025 WP(C)/15038/2025	LB SRINIVAS ACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
99	D-WP(C)/21247/2025 WP(C)/15039/2025	CAPITAL INSTITUTE OF HEALTH SCIENCE, BBSR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
100	D-WP(C)/21820/2025 WP(C)/15040/2025	SULEI NAYAK VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
101	D-WP(C)/21251/2025 WP(C)/15041/2025	NABIN RAJESWARI COLLEGE OF NURSING, JALESWARPUR VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
102	D-WP(C)/21667/2025 WP(C)/15042/2025	SUKADEV DAS VS	RAMAKRISHNA NAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/21788/2025 WP(C)/15043/2025	STATE OF ODISHA KALPANA ROUT VS	TANMAY MISHRA VS	// // 0
104	D-WP(C)/21739/2025 WP(C)/15044/2025	STATE OF ODISHA NIRJHAR MARUTA BAISAKH VS	KABIR KUMAR JENA VS	// // 0
105	D-WP(C)/20811/2025 WP(C)/15045/2025	STATE OF ODISHA SUKANTI BISWAL VS	ASUTOSH MOHANTY VS	// // 0
106	D-WP(C)/21767/2025 WP(C)/15046/2025	THE STATE OF ODISHA BIBUDHENDU PATNAIK VS	LALITENDU MISHRA VS	// // 0
107	D-WP(C)/20984/2025 WP(C)/15047/2025	STATE OF ODISHA GAYADHAR BEHERA VS	SUBHASREE MOHANTY VS	// // 0
108	D-WP(C)/18183/2025 WP(C)/15048/2025	STATE OF ODISHA PRAKASH CHANDRA PANDA VS	PRASANTA KUMAR JENA VS	// // 0
109	D-WP(C)/21628/2025 WP(C)/15049/2025	STATE OF ODISHA BASANTI PATRA VS	KSHIROD KUMAR ROUT VS	// // 0
110	D-WP(C)/21777/2025 WP(C)/15050/2025	STATE OF ODISHA PRADIP KUMAR SAMAL VS	NIRANJAN BISWAL VS	// // 0
111	D-WP(C)/21335/2025 WP(C)/15051/2025	STATE OF ODISHA ANANTA KUMAR DAS VS	BHARAT CHANDRA PANDA VS	// // 0
112	D-WP(C)/21785/2025 WP(C)/15052/2025	STATE OF ODISHA GANESH CHANDRA JENA VS	VIVEKANANDA JENA VS	// // 0
113	D-WP(C)/21791/2025 WP(C)/15053/2025	STATE OF ODISHA NANI GOPAL DAS VS	VIVEKANANDA JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/21799/2025 WP(C)/15054/2025	PRITISH PARIDA VS SUBHADARSHINI DASH	UMA CHARAN MISHRA VS	// ()
115	D-WP(C)/21763/2025 WP(C)/15055/2025	M/S SHREE GANESH BUILDCON PVT. LTD., KHURDA VS ODISHA REAL ESTATE REGULATION AUTHORITY, BBSR	LALITENDU MISHRA VS	// ()
116	D-ABLAPL/15416/2025 ABLAPL/6138/2025	ASHOK KUMAR BAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /394 /2025 ()
117	D-ABLAPL/15422/2025 ABLAPL/6139/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 ()
118	D-ABLAPL/15040/2025 ABLAPL/6140/2025	ANIRUDHA GHOSH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /94 /2025 ()
119	D-ABLAPL/15438/2025 ABLAPL/6141/2025	SUMITRA BATRA VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /35 /2024 ()
120	D-ABLAPL/13755/2025 ABLAPL/6142/2025	ANITA BEHERA VS STATE OF ODISHA	CHITTA RANJAN BEHERA VS	MAHILA P.S.(BBSR) /33 /2025 ()
121	D-ABLAPL/15334/2025 ABLAPL/6143/2025	SUSIL BEHERA @ NANDU BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /21 /2025 ()
122	D-ABLAPL/15424/2025 ABLAPL/6144/2025	RAJA @ RAJAT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /219 /2025 ()
123	D-ABLAPL/15453/2025 ABLAPL/6145/2025	AMRESH RAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARANGA /258 /2025 ()
124	D-ABLAPL/15413/2025 ABLAPL/6146/2025	SANATAN SATPATHY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /249 /2025 ()
125	D-ABLAPL/15425/2025	MIR SADAB	SATYA NARAYAN MISHRA 4	PURUNABAZAR /115 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/6147/2025	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/15074/2025 ABLAPL/6148/2025	RESHMA KHATUN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BARBIL /93 /2025 () //
127	D-ABLAPL/15075/2025 ABLAPL/6149/2025	MD. ASHIF KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	BARBIL /93 /2025 () //
128	D-ABLAPL/15162/2025 ABLAPL/6150/2025	HARAPRIYA BALIARSINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	KANAS /3 /2025 () //
129	D-ABLAPL/15625/2025 ABLAPL/6151/2025	JAYA PRAKASH SAHU @ JAYA PRAKASH SAHOO VS STATE OF ODISHA	PRINCE PATNAIK VS	KESINGA /262 /2025 () //
130	D-ABLAPL/15253/2025 ABLAPL/6152/2025	KAMAL BHOI @ BABU BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /87 /2025 () //
131	D-ABLAPL/12773/2025 ABLAPL/6153/2025	KALITA @ LALIT KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /46 /2014 () //
132	D-ABLAPL/15678/2025 ABLAPL/6154/2025	CHANDAN KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KAMARDA /74 /2025 () //
133	D-ABLAPL/15685/2025 ABLAPL/6155/2025	NABAKISHORE SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	KAMARDA /74 /2025 () //
134	D-ABLAPL/15159/2025 ABLAPL/6156/2025	TULU MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	AIR FIELD P.S. /105 /2025 () //
135	D-ABLAPL/15397/2025 ABLAPL/6157/2025	HRUDANANDA PANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /164 /2025 () //
136	D-ABLAPL/15603/2025 ABLAPL/6158/2025	ARUNA @ ARUN KUMAR SAMAL VS	AMLAN MOHANTY VS	BINJHARPUR /210 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/15455/2025 ABLAPL/6159/2025	STATE OF ODISHA ABHI @ ABHIMANYU NAIK VS	RABINDRA NATH PANDA VS	// BARAMBA /115 /2025 ()
138	D-ABLAPL/15457/2025 ABLAPL/6160/2025	STATE OF ODISHA KUNDALAL SABAR VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /90 /2025 ()
139	D-ABLAPL/15520/2025 ABLAPL/6161/2025	STATE OF ODISHA KUNA GOUDA VS	HARI KRUSHNA PANIGRAHI VS	// SHERAGADA /225 /2025 ()
140	D-ABLAPL/15524/2025 ABLAPL/6162/2025	STATE OF ODISHA K. SHYAM BABU REDDY @ SAMBABU REDDY VS	HARI KRUSHNA PANIGRAHI VS	// PURI TOWN /185 /2025 ()
141	D-ABLAPL/15462/2025 ABLAPL/6163/2025	STATE OF ODISHA DHANIRAM RANA VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /90 /2025 ()
142	D-ABLAPL/15480/2025 ABLAPL/6164/2025	STATE OF ODISHA BIKASH KUMAR DAS VS	ADITI HOTA VS	// KUNDHEIGOLA /249 /2024 ()
143	D-ABLAPL/15584/2025 ABLAPL/6165/2025	STATE OF ODISHA NIKHAT PARWEEN @ NIKHAT PARBIN VS	DIPANKAR ACHARYA VS	// KHETRARAJPUR /44 /2025 ()
144	D-ABLAPL/15490/2025 ABLAPL/6166/2025	STATE OF ODISHA CHANDRA BHANJA @ SATYAJIT VS	SIVA SANKAR CHAINI VS	// BADAGODA P.S. /252 /2025 ()
145	D-ABLAPL/15286/2025 ABLAPL/6167/2025	STATE OF ODISHA TRINATH NAIK VS	UMAKANTA BARIK VS	// LANJIGARH /27 /2015 ()
146	D-ABLAPL/15497/2025 ABLAPL/6168/2025	STATE OF ODISHA SUKADEB BEHERA VS	SIBA PRASAD MISHRA VS	// DHENKANAL SADAR /354 /2025 ()
147	D-ABLAPL/15493/2025 ABLAPL/6169/2025	STATE OF ODISHA SATYENDRA KUMAR MISHRA VS	BIPLABA P.B. BAHALI VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/15443/2025 ABLAPL/6170/2025	MANGULU CHARAN PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	DIGAPAHANDI /174 /2025 () //
149	D-ABLAPL/15541/2025 ABLAPL/6171/2025	MADHUSUDAN MUDULI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /398 /2025 () //